ITEM NO.36 COURT NO.4 SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 4082/2026

TARUNJIT TEJPAL Appellant(s)

VERSUS

THE STATE OF GOA Respondent(s)
IA No. 254580/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 260928/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 254583/2026 - PERMISSION TO FILE LENGTHY LIST OF DATES
IA No. 254578/2026 - STAY APPLICATION
IA No. 254598/2026 - SUSPENSION OF SENTENCE

WITH
SLP(Crl) No. 15832/2026 (II-A)
IA No. 255031/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Date : 25-09-2026 These matters were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) **Mr. Kapil Sibal, Sr. Adv.**
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Mr. Ankur Chawla, Adv.
Mr. Adit S. Pujari, Adv.
Mr. Aamir Khan, Adv.
Mr. Shivam Tandon, Adv.
Mr. Atif Akhtar Siddiqui, Adv.
Ms. Janhavi Negi, Adv.
Mr. Nikhil Pahwa, Adv.
Mr. Ujjal Sinha, Adv.
Mr. Ritwiz Rishabh, Adv.
Mr. Subash Jadhav, Adv.
Mr. Siddhartha Kaushal, Adv.
Mr. Harshvardhan Pushkin Sharma, Adv.
Mr. Vibhav Rawat, Adv.
Mr. Manvinder Singh Shekhawat, Adv.
Mr. Aditya Samaddar, AOR

Mr. Tushar Mehta, Solicitor General

Signature Not Verified
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Date: 2026.09.28 16:46:00 IST
Reason:

Mr. Devidas Pangam, Advocate General, Adv.
Mr. Shailendra Bhobe, Adv.
Mr. Nikhil Vaze, Adv.
Mr. Abhay Anil Anturkar, Adv.
Mr. Shubham Priolkar, Adv.
Mr. Neehal Vernekar, Adv.
Mr. Simone Correia, Adv.
Mr. Ajay Borkar, Adv.
Mr. Eeshan Jacques, Adv.
Mr. Dhruv Tank, Adv.
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Ms. Cyndiana Silva, Adv.

UPON hearing the counsel the Court made the following

O R D E R

IA No. 254598/2026 - SUSPENSION OF SENTENCE IN Criminal Appeal No(s). 4082/2026

Issue notice returnable on 15.10.2026.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR